

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2402 -JK (LD) of 2022
DATED:- 09 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government

Dated:- 09 .05.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Governmet Order No. 2402 –JK(LD) of 2022 dated 09.05.2022

Case No.	Filing Year	Case Type	Title of the Case	OIC	Designation
1.	2013	SWP	SWP No. 1428/2013 titled Mohd. Ishtaq and ors Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
2.	2013	SWP	SWP No. 2550/2013 titled Sharaz Anjum and ors. Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
3.	2013	SWP	SWP No. 656/2013 titled Mohd. Tariq Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
4.	2014	SWP	SWP No. 330/2014 titled Farzanda Akhter Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
5.	2014	SWP	SWP No. 3170/2014 titled Mohd. Fareed Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
6.	2016	SWP	SWP No. 1858/2016 titled Vijay Kumar Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
7.	2017	SWP	SWP No. 1283/2017 titled Mohd. Irfan Malik Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
8.	2018	SWP	SWP No. 1984/2018 titled Altaf Hussain Chowdhary Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
9.	2019	WP (C)	WP (C) No. 2265/2019 titled Ajaz Ahmed and ors. Vs State and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
10.	2019	SWP	SWP No. 628/2019 titled Mohd. Khan Vs State and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
11.	2021	WP (C)	WP (C) No. 114/2021 titled Mrs. Shabnum Shabir Vs UT and ors.	No Change	No Change

12.	2021	WP (C)	WP (C) No. 374/2021 titled Shamim Akhter Vs UT and ors.	No Change	No Change
13.	2021	WP (C)	WP (C) No. 1097/2021 titled Fida Hussain Vs UT and ors.	No Change	No Change
14.	2021	WP (C)	WP (C) No. 868/2021 titled Inderjeet Sharma Vs UT and ors.	No Change	No Change
15.	2021	WP (C)	WP (C) No. 1417/2021 titled Sajad-Ul-Rehman and ors. Vs UT and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
16.	2021	WP (C)	WP (C) No. 1366/2021 titled Mohd. Iqbal and ors. Vs UT and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
17.	2021	WP (C)	WP (C) No. 1549/2021 titled Malka Khatoon Vs UT and ors.	No Change	No Change
18.	2020	OA	OA No. 87/2020 titled Mohd. Taraf Vs UT of J&K & ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
19.	2014	CPOWP	CPOWP No. CPOWP 9900001/2014 in OWP No. 707/2006 titled Bashir Ahned Vs Shafiq Ahmed Raina, Dir. RDD and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
20.	2014	CPSW	CPSW No.487/2014 in SWP No.1135/2014 titled Zorwar Singh Vs Dr. Bashrat Hussain.A.C.D. Rajouri.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
21.	2016	CPSW	CPSW No.203/2016 in SWP No. 2780/2015 titled Dedar Singh Vs Dr. Sahil Jandial, B.D.O. Sunderbani, Rajori.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
22.	2017	CPOWP	CPOWP No. 220/2017 in OWP No. 1389/2017	Sh. Vijay Kumar	Assistant Commissioner

			titled Hussain Mohd. Vs K. H. Rizvi and others.		Development, Rajouri
23.	2018	CPSW	CPSW 719/2018 in SWP No. 1751/2018 titled Mohd. Farooq Vs Sheetal Nanda and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
24.	2018	CPSW	CPSW No. 722/2018 in SWP No. 1687/2018 titled Ranvir Ahmed Vs Sheetal Nanda and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
25.	2018	CPSW	CPSW No. 723/2018 in SWP No. 1880/2018 titled Sandeep Kumar Vs Sheetal Nanda and ors	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
26.	2018	CPSW	CPSW No. 724/2018 in SWP No. 2209/2018 titled Mohd. Younis Vs Sheetal Nanda and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
27.	2019	CCP(S)	CCP (S) No. 331/2019 in WP (C) 1669/2018 titled Niaz Ahmed Vs Sheetal Nanda and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
28.	2020	CCP(S)	CCP (S) No. 286/2020 in WP (C) No. 1441/2020 titled Vikas Kumar Sharma Vs Sudarshan Kumar and ors.	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
29.	2020	CCP(S)	CCP(S) No. 210/2020 in SWP No. 1720/2018 titled Darvinder Kumar Vs Sheetal Nanda	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
30.	2019	CCP(S)	CCP(S) No. 320/2019 in OWP No. 1309/2018 titled M/S Green Field Nursery Vs Sheetal Nanda and ors.	No Change	No Change
31.	2018	CPOWP	CPOWP No. 138/2018 in OWP No. 531/2018 titled Nawaz Hussain	Sh. Vijay Kumar	Assistant Commissioner

			Shah and anr. Vs Sh. R.K. Bhat		Development, Rajouri
32.	2018	SWP	SWP No. 1831/2018 titled Asien Shah Vs State and others	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
33.	2018	SWP	SWP No. /2018 titled Firdos Ahmed and ors. Vs State and others	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
34.	2019	WP (C)	WP (C) No. 2710/2019 titled Inhabitants of Panchayat Jugal Vs State and others	No Change	No Change
35.	2019	WP (C)	WP (C) No. 1660/2019 titled Maqsood Ahmed and ors. Vs U.T. and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
36.	2019	WP (C)	WP (C) No. 2887/2019 titled Tariq Mehmood Vs State and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
37.	2019	WP (C)	WP (C) No. 2011/2019 titled Buland Hussain Vs State and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
38.	2019	WP (C)	WP (C) No. 2537/2019 titled Buland Hussain Vs State and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
39.	2020	WP (C)	WP (C) No. 233/2020 titled Inhabitants of Pyt. Halqa Naka Manjhiri Vs UT and ors.	No Change	No Change
40.	2020	WP (C)	WP (C) No. 232/2020 titled Job Card Holders of Pyt. Halqa Gurssain Vs UT and ors.	No Change	No Change
41.	2021	WP (C)	WP (C) No. 69/2021 titled Inhabitants of Panchayat Seri Khawaja Left and anr. Vs UT and ors.	No Change	No Change

42.	2020	WP (C)	WP (C) No. 1311/2020 titled Manzoor Hussain and ors. Vs UT and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
43.	2021	WP (C)	WP (C) No. 649/2021 titled Ishfaq Ahmed and ors. vs UT and ors.	No Change	No Change
44.	2021	WP (C)	WP (C) No. 852/2021 Aijaz Ahmed Vs UT and ors.	No Change	No Change
45.	2021	WP (C)	WP (C) No. 981/2021 titled Ishfaq Ahmed Vs UT and ors.	Sh. Whead Iqbal	Block Development Officer, Sathra
46.	2021	WP (C)	WP (C) No. 1231/2021 titled Inhabitants of Panchayat Jarranwali Gali Vs UT and ors	No Change	No Change
47.	2021	WP (C)	WP (C) No. 1658/2021 titled Tariq Mehmood and ors. Vs UT and ors.	No Change	No Change
48.	2013	CPSW	CPSW No.476/2013 in SWP No. 1298/2013 titled Buland Hussain Vs S.Rathore,Secy.R.D.D.a ndOrs.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
49.	2017	CPSW	CPSW No. 106/2017 in SWP No. 1674/2016 titled Mohd. Nissar Khan Vs K. H. Rizvi and others	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
50.	2018	CPSW	CPSW No. 709/2018 in SWP No. 978/2017 titled Santosh Devi Vs Sheetal Nanda, Secy. RDD and ors.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
51.	2021	CCP(S)	CCP (S) No. 10/2021 in WP (C) No. 209/2020 titled Firdose Ahmed	Sh. Abid Hussain	Assistant Commissioner

			and ors. Vs Sheetal Nanda and ors.		Development, Poonch
52.	2015	SWP	SWP No. 2505/2015 titled Rajesh Kumar Vs State and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
53.	2015	SWP	SWP No. 2733/2015 titled Rajeshwar Singh Vs State and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
54.	2018	SWP	SWP No. 21/2018 titled Bashir Ahmed Vs State and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
55.	2018	SWP	SWP No. 1103/2018 titled Om Parkash and ors. Vs State and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
56.	2019	WP (C)	WP (C) No. 3115/2019 titled Humera Bano Vs State and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
57.	2019	WP (C)	WP (C) No. 4539/2019 titled Shahnawaz Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
58.	2019	WP (C)	WP (C) No. 3537/2019 titled Nelofar Akhter Vs State and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
59.	2019	SWP	SWP No. 613/2019 titled Majid Ali and ors. Vs State and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
60.	2019	WP (C)	WP (C) No. 3356/2019 titled Mohd. Ashraf Khan Vs State and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
61.	2021	WP (C)	WP (C) No. 411/2021 titled Mohd. Rafiq Parray Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
62.	2019	WP (C)	WP (C) No. 3851/2019 titled Jai Pal Vs State and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
63.	2021	WP (C)	WP (C) No. /2021 titled Kossar Parveen Vs UT	Sh. Phullail Singh	Assistant Commissioner

			and ors.		Development, Doda
64.	2021	WP (C)	WP (C) No. 795/2021 titled Mohd. Hanief Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
65.	2021	WP (C)	WP (C) No. 818/2021 titled Mohd. Ashraf Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
66.	2021	WP (C)	WP (C) No. 839/2021 titled Mushtaq Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
67.	2021	WP (C)	WP (C) No. 832/2021 titled Yasir Hussain Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
68.	2021	WP (C)	WP (C) No. 837/2021 titled Imtiyaz Hussain Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
69.	2021	WP (C)	WP (C) No. 833/2021 titled Mohd. Abbas Parray Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
70.	2021	WP (C)	WP (C) No. /2021 titled Mohd. Rustom Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
71.	2021	WP (C)	WP (C) No. 835/2021 titled Tariq Hussain Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
72.	2021	WP (C)	WP (C) No. 838/2021 titled M/S Wani Hardware Stores Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
73.	2021	WP (C)	WP (C) No. /2021 titled Ghulam Qadir Dar Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
74.	2021	WP (C)	WP (C) No. 1025/2021 titled Nazir Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
75.	2021	WP (C)	WP (C) No. 1020/2021 titled Ghulam Nabi Vs	Sh. Phullail Singh	Assistant Commissioner

			UT and ors.		Development, Doda
76.	2021	WP (C)	WP (C) No. 1021/2021 titled Ghulam Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
77.	2021	WP (C)	WP (C) No. 1022/2021 titled Ghulam Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
78.	2021	WP (C)	WP (C) No. 1024/2021 titled Nissar Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
79.	2021	WP (C)	WP (C) No. 1023/2021 titled Anayatullah Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
80.	2021	WP (C)	WP (C) No. 1030/2021 titled Adil Hussain vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
81.	2021	WP (C)	WP (C) No. 1026/2021 titled Sayed Ahmed Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
82.	2021	WP (C)	WP (C) No. 1029/2021 titled Abdul Rehman Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
83.	2021	WP (C)	WP (C) No. 1599/2021 titled Rajni Devi Vs UT and ors.	No Change	No Change
84.	2021	WP (C)	WP (C) No. 1737/2021 titled Humera Bano Vs UT and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
85.	2021	OA	OA No. 4094/2021 titled Nasrullah Khan Vs UT of J&K & ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
86.	2015	CPSW	CPSW No.324/2015 in SWP No.935/2015 titled Shafquat Hussain Vs Khursheed Ahmed Shah, Secy. R.D.D. and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
87.	2016	CPOWP	CPOWP No. 63/2016 in OWP No. 66/2014 titled	Sh. Phullail Singh	Assistant Commissioner

			Abdul Rashid Wantt Vs Sushil Kumar Sharma, ACD, Doda and anr.	Singh	Development, Doda
88.	2016	CPOWP	CPOWP No. 132/2016 in OWP No. 164/2016 titled Farooq Ahmed Vs Khurshid Ahmed Shah, Secy. RDD and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
89.	2016	CPOWP	CPOWP No.169/2016 in OWP No. 756/2016 titled Shamas-ud-din Rather Vs Khurshid Ahmed, Secy. RDD and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
90.	2016	CPSW	CPSW No. 358/2016 in SWP No. 1876/2016 titled Bashir Ahmed Vs Sushil Kumar ACD, Doda and ors	Sh. Phullail Singh	Assistant Commissioner Development, Doda
91.	2017	CPOWP	CPOWP No. 186/2017 in OWP No. 502/2016 titled Inhabitants of village Dhara through Neena Devi Vs Manzoor Ahmed Peer and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
92.	2018	CPOWP	CPOWP No. 134/2018 in OWP No. 1576/2016 titled Kamar Din Vs K.A. Shah and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
93.	2020	CCP(S)	CCP (S) No. 92/2020 in WP (C) No. 3329/2019 titled Mohd. Ajmal Ganai Vs Sheetal Nanda and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
94.	2020	CCP(S)	CCP (S) No. 132/2020 in SWP No. 216/2019 titled Kossar Parveen Vs Sheetal Nanda and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
95.	2021	CCP(S)	CCP (S) No. 116/2021 in WP (C) No. 134/2020 titled Jaffar Bashir Vs	Sh. Phullail Singh	Assistant Commissioner

			Bipul Pathak and ors.		Development, Doda
96.	2021	CCP(S)	CCP (S) No. 184/2021 in WP (C) No. 1856/2021 titled Ghulam Qadir Dar Vs Bipul Pathak and ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
97.	2020	OA	OA No. 1216/2020 titled Yasmin Begum Vs UT of J&K & ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
98.	2011	SWP	SWP No. 2117/2011 titled Ghulam Rasool Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
99.	2015	SWP	SWP No. 2979/2015 titled Sunaina Devi and ors. Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
100.	2016	SWP	SWP No. 30/2016 titled Zahid Mughal Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
101.	2016	SWP	SWP No. 2654/2016 titled Anoop Kumar Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
102.	2016	SWP	SWP No. 2759/2016 titled Kousar Hussain and anr. Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
103.	2016	SWP	SWP No. 2484/2016 titled Sanjeet Singh and ors. Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
104.	2016	SWP	SWP No. 2373/2016 titled Imran Ahmed Mughal Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
105.	2017	SWP	SWP No. 294/2017 titled Khalid Hussain Vs	Sh. Atul Dutt Sharma	Assistant Commissioner

			State and others		Development, Kishtwar
106.	2017	SWP	SWP No. 392/2017 titled Mohd. Iqbal Dar Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
107.	2018	SWP	SWP No. 552/2018 titled Ajaz Ahmed and ors. Vs State and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
108.	2020	WP (C)	WP (C) No. 925/2020 titled Roshan Lal Sharma Vs UT and ors.	No Change	No Change
109.	2014	SWP	SWP No. 344/2014 titled Abdul Rashid Vs State and others	No Change	No Change
110.	2020	WP (C)	WP (C) No. 36/2020 titled Yasmeen Ruksana and ors. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
111.	2021	WP (C)	WP (C) No. 12/2021 titled Nissar Ahmed and ors. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
112.	2021	WP (C)	WP (C) No. 123/2021 titled Taraq Parvez and anr. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
113.	2021	WP (C)	WP (C) No. 255/2021 titled Inhabitants of village Chamoti Vs UT and ors.	No Change	No Change
114.	2021	WP (C)	WP (C) No. 596/2021 titled Pardeep Thakur and anr. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
115.	2021	WP (C)	WP (C) No. 881/2021 titled Mohd. Iqbal Keen and ors. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development,

					Kishtwar
116.	2021	WP (C)	WP (C) No. 915/2021 titled Rajesh Roshan Vs UT and ors.	No Change	No Change
117.	2021	WP (C)	WP (C) No. 1395/2021 titled Farooq Ahmed Kripak Vs UT and ors	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
118.	2021	WP (C)	WP (C) No. 1404/2021 titled Naseema Begum Vs UT and ors.	Sh. Manzoor Hussain	Block Development Officer, Marwah
119.	2018	CPSW	CPSW No. 619/2018 in SWP No. 2674/2017 titled Kuldeep Kumar Vs Sheetal Nanda, Secy. RDD and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
120.	2018	CPSW	CPSW No. 547/2018 in SWP No. 712/2018 titled Sajad Hussain Vs Sheetal Nanda, Secy. RDD and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
121.	2018	CPSW	CPSW No. 394/2018 in SWP No. 552/2018 titled Ajaz Ahmed Vs Anil Kumar, ACD, Kishtwar	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
122.	2019	CCP(S)	CCP (S) No. 627/2019 in SWP No. 2112/2018 titled Sunaina Devi and ors. Vs State and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
123.	2019	CPLPA	CPLPA No. 01/2019 in LPASW No. 46/2018 titled Rajesh Kumar Vs State and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
124.	2021	CCP(S)	CCP (S) No. 121/2021 in WP (C) No. 12/2021 titled Nissar Ahmed and ors. Vs UT and ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
125.	2013	OA	OWP No. 18/2013 titled	No Change	No Change

			Alif-ud-Din Vs State and others		
126.	2017	SWP	SWP No. 3073/2017 titled Mohd. Yaseen Vs State and others	No Change	No Change
127.	2018	SWP	SWP No. 65/2018 titled Ranjeet Singh and ors. Vs State and others	No Change	No Change
128.	2019	WP (C)	WP (C) No. 2670/2019 titled Krishan Singh and anr. Vs State and ors.	No Change	No Change
129.	2020	WP (C)	WP (C) No. 77/2020 titled M/S Pallavi Associates Vs UT and ors.	No Change	No Change
130.	2020	OA	OA No. /2020 titled Sansar Singh Vs UT of J&K & ors.	No Change	No Change
131.	2017	CPSW	CPSW No. 778/2017 in SWP No. 2169/2017 titled Mohd. Yaseen Vs R.K. Bhat and ors.	No Change	No Change
132.	2016	OWP	OWP No. 42/2016 titled Gopal Singh Vs State and others	No Change	No Change
133.	2017	OWP	OWP No. 1744/2017 titled Deepak Kumar Vs State and others	Sh. Rakesh Kumar	Block Development Officer, Reasi
134.	2021	WP (C)	WP (C) No. 451/2021 titled Mohinder Singh Vs UT and ors.	No Change	No Change
135.	2021	WP (C)	WP (C) No. 1329/2021 titled M/S Poonam Painting and Writing Works Reasi Vs UT and ors.	No Change	No Change
136.	2016	SWP	SWP No. 1388/2016 titled Yudhvir Singh Vs	Sh. Dharam Paul	Assistant Commissioner Development,

			State and others		Udhampur
137.	2021	WP (C)	WP (C) No. 1428/2021 titled Geeta Devi Vs UT and ors.	No Change	No Change
138.	2013	OWP	OWP No. 1483/2013 titled Inhabitants of village Bansultan Vs State and others	No Change	No Change
139.	2013	OWP	OWP No. 09/2013 titled Tarseem Lal Vs State and others	No Change	No Change
140.	2013	OWP	OWP No. 1064/2013 titled Kasturi Lal Vs State and others	No Change	No Change
141.	2020	WP (C)	WP (C) No. 1381/2020 titled Dwarka Nath Vs UT and Ors. Vs Union of India through RDD and ors.	Ms. Minakshi Vaid	District Panchayat Officer, Jammu
142.	2020	WP (C)	WP (C) No. 1421/2020 titled N.P. Sharma and ors. Vs UT and ors.	Ms. Minakshi Vaid	District Panchayat Officer, Jammu
143.	2020	WP (C)	WP (C) No. 1572/2020 titled Shakti Bala Vs UT and ors.	Ms. Minakshi Vaid	District Panchayat Officer, Jammu
144.	2021	WP (C)	WP (C) No. 399/2021 titled Shakti Devi and ors. Vs UT and ors.	No Change	No Change
145.	2021	WP (C)	WP (C) 1541/2021 titled Shakti Bala Vs UT and ors.	No Change	No Change
146.	2021	WP (C)	WP (C) No. 1609/2021 titled Vikram Kumar Sharma Vs UT and ors.	No Change	No Change
147.	2021	WP (C)	WP (C) No. 1620/2021 titled Asif Iqbal Vs UT and ors.	No Change	No Change

			Narinder Singh and anr. Vs Farooq Ahmed Peer and anr.	Sharma	Officer, HQ, Directorate of Rural Development, Jammu
169.	2013	CPSW	CPSW No. 208/2013 in COA (S) No. 334/2012 in SWP No. 2524/2011 titled Rajesh Saraf and ors. Vs F. A. Peer and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
170.	2014	CPSW	CPSW No.460/2014 in SWP No.1459/2014 titled Pardeep Bakshi and anr. Vs Nirmala Bakshi, Secy. R.D.D. and anr.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
171.	2015	CPSW	CPSW No. 166/2015 in SWP No. 1472/2010 titled Mohd. Rafi Khan Vs G.N. Balwan	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
172.	2017	CPSW	CPSW No.486/2017 in SWP No. 212/2016 titled Zahid Mughal Vs Nirmal Sharma, Secy.R.D.D. and anr.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
173.	2018	CPOWP	CPOWP No. 155/2018 in OWP No. 323/2018 titled Inhabitants of village Movelkote through Abdul Hamid Vs R.K. Bhat	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
174.	2018	CPSW	CPSW No. 768/2018 in SWP No. 914/2012 titled Shafiq Begum and ors. Vs Sheetal Nanda and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
175.	2019	CCP(S)	CCP(S) No. 300/2019 in SWP No. 3172/2014 titled Ranjeet Kour Vs Smt. Sheetal	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu

			Tilak Raj, A.D.C. MGNREGA		
159.	2019	CPOWP	CPOWP No.69/2019 in OWP No. 1817/2017 titled Anil Kumar Vs Rehana Batul and Ors	No Change	No Change
160.	2014	SWP	SWP No. 2578/2014 titled Harbans Lal Sharma Vs State and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
161.	2018	SWP	SWP No. 2630/2018 titled Rajesh Kumar Vs State and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
162.	2019	WP (C)	WP (C) No. 3334/2019 titled Fateh Chand Vs State and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
163.	2019	WP (C)	WP (C) No. 2809/2019 titled Mohd. Shaban Vs State and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
164.	2019	SWP	SWP No. 245/2019 titled Abdul Razak Vs State and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
165.	2019	WP (C)	WP (C) No. 3619/2019 titled Dharminder Singh and ors. Vs State and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
166.	2021	WP (C)	WP (C) No. 517/2021 titled M/S Alliance Power and ors. Vs UT and ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
167.	2020	OA	OA No. 874/2020 titled Abdul Razak Vs UT of J&K & ors.	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
168.	2012	CPSW	CPSW No.25/2012 titled	Sh. Dheeraj	Block Development

148.	2021	WP (C)	WP (C) No. 1741/2021 titled Sansar Chand Vs UT and ors.	No Change	No Change
149.	2013	CPOWP	CPOWP No. 151/2013 in OWP No. 971/2012 titled Jeeto Devi and anr. Vs Anita Kumari and anr.	No Change	No Change
150.	2013	OWP	OWP No. 455/2013 titled Raj Devi Vs State and others	No Change	No Change
151.		WP (C)	WP (C) No. 1807/2020 titled Inhabitants of Panchayat Rakhambtali Vs UT of J&K & Ors.	No Change	No Change
152.	2021	WP (C)	WP (C) No. 1772/2021 titled Surjeet Singh Vs UT and ors.	No Change	No Change
153.	2021	CCP(S)	CCP (S) No. 101/2021 in WP (C) No. 1971/2020 titled M/S Aditya Tiles Vs Sheetal Nanda and ors.	No Change	No Change
154.	2019	WP (C)	WP (C) No. 3774/2019 titled Kuldeep Kumar Vs State and ors.	No Change	No Change
155.	2020	WP (C)	WP (C) No. 10/2020 titled M/S Pallavi Associates Vs UT and ors.	No Change	No Change
156.	2020	WP (C)	WP (C) No. 847/2020 titled Kuldeep Kumar Vs UT and ors.	No Change	No Change
157.	2021	WP (C)	WP (C) No. 1567/2021 titled Karan Singh Vs UT and ors.	No Change	No Change
158.	2014	CPSW	CPSW No.564/2014 in SWP No. 1317/2014 titled Tanu Bhadwal Vs	No Change	No Change

			Nanda and Anr.		
176.	2013	CPSW	CPSW No. 89/2013 in SWP No. 2231/2011 titled Bodh Singh Vs F.A. Peer	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
177.	2021	WP (C)	WP (C) No. 1849/2021 titled Farooq Hussain Shah Vs UT of J&K & ors.	No Change	No Change
178.	2021	WP (C)	WP (C) No. 1887/2021 titled Mohd. Latief and ors. Vs UT of J&K & Ors.	Sh. Bashir Ahmed Shiekh	Executive Engineer, Rural Engineering Wing, Rajouri
179.	2021	WP (C)	WP (C) No. 1890/2021 titled Rayees Ahmed Khanday Vs UT of J&K & ors.	No Change	No Change
180.	2021	WP (C)	WP (C) No. 1927/2021 titled Rajni Devi Vs UT of J&K & Ors.	No Change	No Change
181.	2021	WP (C)	WP (C) No. 1923/2021 titled Ikhtlaq Ahmed Malik Vs UT of J&K & Ors.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
182.	2021	WP (C)	WP (C) No. 1950/2021 titled Sushma Kumari Vs UT of J&K & Ors.	No Change	No Change
183.	2021	WP (C)	WP (C) No. 1940/2021 titled Arif Hussain Vs UT of J&K & Ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
184.	2021	WP (C)	WP (C) No. /2021 titled S. Surinder Singh Vs UT of J&K & ors.	Sh. Vijay Kumar	Block Development Officer, Marh
185.	2021	WP (C)	WP (C) No. /2021 titled M/S Surinder Building Material Supplier and anr. Vs UT of J&K & ors.	Sh Anirudh Rai	Assistant Commissioner Development, Reasi